

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 33459/2017

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 11-09-2017
IN WPMD NO. 4374/2017 PASSED BY THE HIGH COURT OF JUDICATURE AT
MADRAS AT MADURAI]

THE STATE OF TAMIL NADU

PETITIONER(S)

VERSUS

KUMARI MAHA SABHA & ORS.

RESPONDENT(S)

IA NO. 160140/2022 - INTERVENTION/IMPLEADMENT

Date : 11-03-2026 This matter was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) : Mr. P.Wilson, Sr. Adv.
Mr. Sabarish Subramanian, AOR
Mr. Apoorv Malhotra, Adv.
Mr. Lokesh Krishna, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Veshal Tyagi, Adv.
Mr. K.s.badhrinathan, Adv.
Ms. Jahnvi Taneja, Adv.
Ms. Arpitha Anna Mathew, Adv.

For Respondent(s) : Ms. G. Priyadharshni, Adv, Adv.
Mr. Rahul Shyam Bhandari, AOR
Mr. Satyam Pathak, Adv.
Ms. Jasleen Kaur, Adv.
Ms. Ishika Jain, Adv.

Mr. Raj Bahadur Yadav, AOR
Mr. K.m.nataraj, A.S.G.
Mr. Devashish Bharukha, Adv.
Mr. Rekha Pandey, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Anuj Udupa, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Raman Yadav, Adv.
Dr. Arun Kumar Yadav, Adv.

Mr. Akshat Shrivastava, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 16.07.2026.

**(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)**

**(DIVYA BABBAR)
COURT MASTER (NSH)**